

Appendix 1 – Reporting to Supervisors

Name of lending Institution: _____

Statement of Loans to related parties as at _____

Name of Related party	Relationship with NBF Cs	Purpose of loan	Date of approval (DDMMYY)	Type of Exposure (Fund / Non-Fund based)	Amount Sanctioned (In ₹ crore)	Amount Outstanding (In ₹ crore)	Rate of Interest (%)	Remaining term to maturity (days)	Collateral		Credit Rating		Classification of Account (Standard/SMA/NPA)	Remarks (Account Restructured/Terms changed)	Exception Reports by Internal Auditors
									Value	Last valuation date	Internal	External			
Total Related party loans															
Total Related party loans as %															

of total loans															
Total Related party exposure as % of total Exposure															

Note- NBFCs shall report total exposure to related parties which shall include loans and advances, non-fund-based facilities, investments and positive MTM values of derivatives.

Statement of Contracts and Arrangements to related parties as at _____					
Name of Related party	Relationship with NBFCs	Date of approval	Nature of contract/ arrangement	Value of contract/ Arrangement	Important Terms & Conditions (in brief)

Draft Reserve Bank of India (Non-Banking Financial Companies - Lending to Related Parties)
Directions, 2025

Appendix 2 – Repealed Circular

Sl. No	Circular Number	Date of Issue	Subject	Repealed
1.	<u>DOR.CRE.REC.No.25/03.10.001/2022-23</u>	April 19, 2022	Loans and Advances- Regulatory Restrictions NBFCs	Para 1, 2,3,5,6 and 7 of the Annex of the circular.
